

of the House towards the serious problem facing a scheme known as Kalindri Navigation lock-gate under the Farakka Barrage Project which is valued as Rs. 360 lakhs. The construction of the scheme is under the supervision of the Farakka Barrage Project authority. The scheme has been handed over to private contractors. While 50 per cent of the work has been completed, a very big crack has been detected on the 5th block in the middle of the lock-gate which may cause the collapse of the entire construction during the rainy season. It is learnt that there was no proper sheet piling at the bottom of the foundation which is believed to be the cause for this serious crack. It is needless to mention that this crack has developed either due to lack of supervision or due to malpractices by the private contractor or collusion between the two.

I, therefore, demand an immediate impartial investigation into the matter by technical experts in order to fix the responsibility for such a serious mishap and to carry out proper repair work to save this national project and also to save the lives of thousands of villagers of the area.

[*Translation*]

(viii) Need to issue directions to Bharat Photo Film Company to establish a colour photo film unit at Majkhali (Almora), U. P.

SHRI HARISH RAWAT (Almora); Mr. Speaker, Sir, Bharat Photo Film Company has a proposal to establish a Colour Photo Film Unit at Majkhali in Almora district of U. P. during the Sixth Five Year Plan. Despite facilities like cheap land, communications and transport, suitable climate and sufficient water various territorial pressure groups have not allowed the Industry and Planning Ministries to sanction this scheme due to their selfish interests. The industries which were to be started during the last year of the Sixth Plan have not yet been taken up. On the pretext of lack of essential facilities, this project is being delayed

and this is not only an injustice to this backward hilly area but also amounted to the non-fulfilment of the assurance given by the late Prime Minister in Lok Sabha.

I, therefore, request that orders to set up this unit at Majkhali (Almora) be issued to Bharat Photo Film Company immediately.

12.15 hrs.

STATUTORY RESOLUTION  
*re* DISAPPROVAL OF REPRESENTATION OF THE PEOPLE (AMENDMENT) ORDINANCE AND REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL

[*English*]

MR. DEPUTY SPEAKER : Now we will take up items 12 and 13 together. Prof. Saifuddin Soz to move and speak.

PROF. SAIFUDDIN SOZ (Bara-mulla) : I beg to move :

"This House disapprove of the Representation of the People (Amendment) Ordinance, 1984 (Ordinance No 15 of 1984) promulgated by the President on the 20th November, 1984."

I rise here to oppose the Ordinance that was issued by the President on 20th November and the same ordinance is now being replaced by a Bill.

I have definite reasons to oppose this Bill because I do not consider this House to be really a House of the People without the representatives of Assam and Punjab. I do not suppose the Commission had any authority to announce elections on 13th November whereas the ordinance was issued by the President on 20th November. That shows that the Commission was in touch on the one hand with the State Government of Assam and on the other, it was in touch with the Central Government